

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:6993  
ANSWERED ON:18.05.2012  
CASES OF FORGERY IN EDUCATION LOAN SECTOR  
Meghwal Shri Arjun Ram ;Ramshankar Dr.

**Will the Minister of FINANCE be pleased to state:**

- (a) whether instances of forgery in sanctioning of educational loans to students by banks and other financial institutions have come to the notice of the Government during the last three years and the current year;
- (b) if so, the details thereof, year-wise and bank-wise;
- (c) whether the employees/officers of Public Sector Banks (PSBs) financial institutions have been found guilty in this regard; and
- (d) if so, the details thereof alongwith the action taken against the erring officials?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) & (b) : Four Public Sector Banks, namely, Allahabad Bank, Punjab & Sind Bank, Canara Bank and State Bank of Bikaner & Jaipur have reported cases of forgery in Education loan Sector during the last three years and the current year as per details given at Annexure-I. In other Public Sector Banks, no case of forgery has been reported in Education Loan during the said period.

(c) & (d): Number of employees/officers found guilty in this regard and action taken against them by the respective Public Sector Bank is at Annexure-II.